

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:162

ANSWERED ON:27.02.2007

FAKE ENCOUNTERS IN J& K

Patle Shri Shishupal Natthu;Shiwankar Shri Maha Deo Rao;Yadav Shri Kailash Nath Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the security forces on Jammu and Kashmir border are plotting and executing fake encounters to show the arrest of terrorists;
- (b) if so, the number of such encounters in respect of which information has been received by the Union Government during 2006 and 2007, till date;
- (c) whether the common citizens in these areas are being targeted by the security forces;
- (d) if so, the number of innocent citizens killed in fake encounters so far;
- (e) the action taken against the officials found responsible for such encounters in the State; and
- (f) the steps taken by the Government to check the recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (f) No such incident is reported to have taken place in which security forces on Jammu and Kashmir Border had plotted and executed fake encounters to show the arrest of terrorists. However, recently six cases of alleged fake encounters have been reported in Srinagar and Baramulla districts wherein six common citizens alleged to have been killed. Out of these, five cases pertain to year 2006 and one to 2007.

A special investigation team headed by a DIG rank officer has been constituted by the State Government of Jammu and Kashmir to look into the allegations. Seven police personnel have been arrested so far including one SSP and Dy.SP. A judicial probe has also been announced. Central Reserve Police Force and Army have also ordered Court of Inquiry to look into the alleged involvement of their personnel in fake encounters.

The Government attaches highest importance to the subject of human rights. Local police and security forces fighting terrorists in Jammu and Kashmir have been given explicit directions to honor human rights during the discharge of their duties and to ensure protection of innocents. Every reported case of alleged human rights violations is taken serious note of, investigations made promptly in a transparent manner and taken to logical conclusion and strict legal action is taken against the concerned security forces/police personnel, if found involved in such activities.